

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Dated: **15 OCT 1993**

APPLICATION NO(S) _____

696 of 1993.

APPLICANTS: **Sri.J.Chennaiah**

RESPONDENTS: **Commanding Officer(MTC),
Airforce, Bangalore.**

TO.

1. **Sri.M.Raghavendra Achar, Advocate, No.1074&1075,
Second Main, Fourth Cross, Srinivasanagar, Bangalore-50.**
2. **The Commanding Officer, Medical Training Centre,
Air Force, Agram Post, Bangalore-560 007.**
3. **Sri.M.Vasudeva Rao, Central Govt. Stng. Counsel,
High Court Building, Bangalore-1.**

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the
above said application(s) on 12-10-1993.

Received for ①

T. Chinniah
18.10.93
*gm**

Issued

2W

[Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

DATED THIS THE TWELVETH DAY OF OCTOBER, 1993

Present: Hon'ble Mr. Justice B K. Shyamsunder, Vice Chairman

APPLICATION NO. 696/1993

Shri J. Channaiiah
S/o. Ramaiah
Aged about 33 years
Nagamma Nivasa
K.G. Halli
Jalahalli West
Bangalore-15.

... Applicant

(Shri M.R. Achar, Advocate)

Vs.

The Commanding Officer
MTC, Air Force
Agaram Post
Bangalore.

... Respondent

(Shri M.V. Rao, Advocate)

This application having come up for hearing
before the Tribunal today, Hon'ble Mr. Justice P.K. Shyamsunder,
Vice Chairman, made the following:

O R D E R

After having heard both sides, I direct the
respondent Air Force authorities to consider the latest
representation made by the applicant seeking a change of
posting from Agaram to Jalahalli West at Bangalore.

With these observations, the application
stands disposed off finally. No costs.



TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

(P.K. SHYAMSUNDER)
VICE CHAIRMAN